

Request of I.O.C. to Various Government Departments for Meeting their Requirments from Sc|st Candidates

4106 SHRI A S KASTURE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether Indian Oil Corporation had approached various Government Departments vide its letter No P&A\1121\Genl dated the 1st April, 1970 for meeting its requirement to various grades of officers from Scheduled Caste/Tribes,

(b) if so, the number of candidates belonging to these communities who applied in response thereto, and

(c) the number of candidates finally selected and appointed?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) (a) Yes, Sir

(b) 532.

(c) None of the applicants could be selected as the Corporation finally decided not to proceed with the recruitment on account of the agitation made by the employees against the recruitment procedure followed by the Corporation

**Staff strength, category-wise in I.O.C and Number of Employees Belonging to Scheduled Tribes**

4107. SHRI A S KASTURE Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) the staff strength category-wise, in the Indian Oil Corporation as on the 1st January, 1972 and the number of employees belonging to Scheduled Caste/Tribes.

(b) Whether reservation quota for Scheduled Castes and Tribes has

been maintained and if not the reasons therefor; and

(c) what specific steps Government propose to take to fulfil the short fall?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) (a) The category-wise staff strength and the number of employees belonging to Scheduled Castes/Tribes working under each category are shown below

	Class		
	I	II	III
(i) Staff Strength as on 1-1-72 (categorywise)	2559	3745	8699
(ii) No of employees belonging to SC/STs	21	64	971

(b) It has not been possible for the Corporation to maintain the prescribed quota of reservation for the members of Scheduled Castes and Scheduled Tribes category-wise due to the non-availability of suitable candidates from these communities. Besides, IOC had also to take over some staff of the private oil companies consequent upon the purchase of their facilities and none of these belonged to Scheduled Caste/Tribe categories

(c) The Corporation continues to take the following measures to recruit members of Scheduled Castes and Scheduled Tribes in line with the directive issued by the Government with regard to the reservation of posts for the members belonging to these communities

(i) Relaxation with regard to job qualifications both at the time of preliminary screening of applications and final selection of the candidates